

DIVISION BENCH  
COURT - II

**O-202**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/204(KB)2019

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 01<sup>ST</sup> MAY 2024**

IN THE MATTER OF	<b>KOTAK MAHINDRA BANK LIMITED VS MULTIPLE HOTELS PRIVATE LIMITED</b>
UNDER SECTION	<b>IBC UNDER SEC 7</b>

**Appearance (via video conferencing/physically)**

Mr. Saurav Jain, Adv. ] For Petitioner

Mr. Shaunka Mitra, Adv. ] For the suspended Board of Directors

Mr. Soham Bandyopadhyay, Adv.

Mr. Priyanka Kundu, Adv.

**ORDER**

1. Ld. Counsels for the Petitioner present. Ld. Counsel for the suspended Board of Directors present.
2. Due to paucity of time this matter could not be taken up for hearing.
3. Post this matter on **02.07.2024**.

**D. Arvind  
Member (Technical)**

**Bidisha Banerjee  
Member (Judicial)**

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